

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्रीमती जी० के० थारादेवी सिद्धार्थ) : (क) से (ग) सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जाएगी ।

**Setting up of Health and Family Welfare training centres in Andhra Pradesh**

2921. DR. NARREDDY THULASI REDDY. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of Health and Family Welfare Training Centres in Andhra Pradesh;

(b) whether there is any proposal to set up more such Centres in Andhra Pradesh; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) There are 4 Family Welfare training Centres in Andhra Pradesh.

(b) No. Sir.

(c) In view of (b) above, the question does not arise.

**Injectable Medicines for research in treatment of cancer**

2922. SHRI N. E. BALARAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Unstarred Question 2056 given in the Rajya Sabha on 11th March, 1992 and state:

(a) the name of Medicines in Injectable form used for research in treatment of Cancer; and

(b) the dates of the meeting of Scientific Advisory Committee of the Central Council for Research in Homoeopathy in which the above Medicines were recommended?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI K. THARA DEVI SIDDHARTHA). (a) The various preparations of Iscador are as under:

1. Cerusite D/B
2. Formica D/3
3. Stannum Met D|8
4. Stibium Met D|8
5. Cetraria Preparatē
6. Capsella Pastrois Bursa
7. Pyromorphit
8. Borberis dactotum

(b) The Scientific Advisory Committee of the Central Council for Research in Homoeopathy in its 4th meeting held on 26.3.1979 recommended the assignment of research programmes on Malignancy with special reference to Iscador. The Scientific Advisory Committee further reiterate the decision to continue the assignment of Iscador Therapy in its subsequent 19th meeting held on 3-3-1986 and 21st meeting held on 21.6.1987.

**Homoeopathic medicines in injectable forms**

2923. SHRI GHUFRAN AZAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that certain drugs are recommended in injectable form in standard homoeopathic literature;

(b) if so, what are the reasons for not considering the introduction of homoeopathic drugs such as culprum sulph., formic acid, ametin, physosatigma, thuja occidentalis etc. which have been recommended to be used hypodermically in standard homoeopathic literature;

(c) whether Government are aware of the fact that by not introducing

homoeopathic medicines in injectable forms it is denying possible benefits to a large number of patients; and

(d) whether Government would consider updating of the Homoeopathic Pharmacopoeia of India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA):

(a) to (d) The commonly referred Homoeopathic books do not mention about the use of homoeopathic drugs in injectable form, excepting homoeopathic *Materia Medica* with reperyery by W. Beericke.

It is for the Homoeopathic profession to arrive at a consensus first about the benefits or otherwise of homoeopathic medicine in injectable form, before inclusion in the Homoeopathic Pharmacopoeia of India (HPI) can be considered by the Government.

#### **Homoeopathic medicine in injectable form**

2924. SHRI GHUFRAN AZAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the fact that the German Homoeopathic Pharmacopoeia and Homoeopathic Pharmacopoeia of India differ in many homoeopathic medicines in injectable form;

(b) if so, does the Government not deem it fit to incorporate into Homoeopathic Pharmacopoeia of India the recommendations with regard to the preparation and use of medicines which are prescribed in the form of injection in the official Homoeopathic Pharmacopoeia of Germany; and

(c) whether Government would have an open mind and enable people of the country to have an access to what is proved beneficial in the treatment of many diseases?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA):

(a) German Homoeopathic Pharmacopoeia and Homoeopathic Pharmacopoeia of India differ in many aspects. The Homoeopathic Pharmacopoeia of India does not have any standard or specification for any Homoeopathic medicine in injectable form.

(b) This is an issue where the Homoeopathic profession has to arrive at a consensus first, before its inclusion in the Homoeopathic Pharmacopoeia of India can be considered.

(c) Yes, Sir.

#### **Vacancies in Group 'D' Posts in AIIMS and Dr. R.M.L. Hospital, New Delhi**

2925. SHRI GHUFRAN AZAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that good number of vacancies in Group 'D' posts are lying vacant in All India Institute of Medical Sciences, New Delhi and Dr. R.M.L. Hospital, New Delhi in the reserved categories of SC and ST;

(b) whether it is also a fact that candidates sponsored by the Employment Exchange have been awaiting in queue for their interview/selection since long;

(c) if so, the details thereof; and

(d) what action has been taken by the Authorities concerned to fill up the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA):

(a) to (d) It has been reported by All India Institute of Medical Sciences, New Delhi that all Group 'D' posts reserved for SC/ST have been filled in under the Special Recruitment Drive covering the period upto March, 1991. However, some posts